

**COURT - I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA Nos. 608, 657 & 708 of 2017 in  
Appeal No. 243 of 2017**

**Dated: 14<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**The Tata Power Company Limited ... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &  
Mr. S. Venkatesh for R.1

Mr. J.J. Bhatt, Sr. Adv.  
Mr. Sanjay Sen, Sr. Adv.  
Ms. Anjali Chandulkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad for Reliance /R-2

Mr.S.B. Upadhyay, Sr.Adv.  
Mr. Avijeet Lala  
Ms. Stephanie Sonawane  
Ms. Soumya Prakash for Impleader in IA-657/17

**ORDER**

We have heard learned senior counsel for the parties. List the IA for further hearing on **21.09.2017**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**